

[*English*]

**SHRI SOMNATH CHATTERJEE:** Mr. Speaker, Sir, I just began referring to a very important issue about the demolition of the structures located in the land which have been acquired by the U.P. Government in Ayodhya around the Temple. We have got the reports that the boundary wall is being constructed. There is considerable doubt as to whether it is being constructed or any part of it is being constructed on the disputed land.

The latest report is that large scale demolition work is going on. A portion of Sakshi Gopal Temple has already been dismantled; Sumitra Bhawan has also been arrested. It has been reported that the structures are located in three plots — plot nos. 586, 588 and 578, out of which two plots, 568 and 588 are disputed. It is the subject matter of judiciary and a judicial matter. It is being reported that in a day or two, Sankatmochan Temple will be demolished and the construction of Ram Deewar is going on near the *Shilanyas* site. So, the matter assumes great importance because of the pending judicial proceedings. The whole country is concerned with this matter. The order which had been issued by the court is being circumvented in this manner. This is a clear violation of that order and this will only add fuel to fire and increase communal tension in the whole country. Sir, I demand that the Government should look into it immediately and make a statement. Moreover, it is being threatened that no opposition leader will be allowed to enter the area and it has been stated that the whole area is under BJP and VHP raj. Sir, it has become out of bounds to the citizens of the State and the country, except those who follow that political party or support the Government there. Now, under the Government aegis and control, in the name of Land Acquisition Act and development of tourism, this type of activity is going on which is

against the interest of the country, public interest and secular traditions of this country. This will exercise communal tensions and communal feelings ... (*interruptions*)...

**SHRI NIRMAL KANTI CHATTERJEE:** Sir, I have got a point to make.

**MR. SPEAKER:** You will not be allowed. You are going on talking on every item and every time like this.

(*Interruptions*)

**SHRI SOMNATH CHATTERJEE:** Therefore Sir, I want that the court's orders must be strictly followed. We want the site plan and the details as to what is going on there because people outside are not aware of the site plan, what has been demolished, what is proposed to be demolished, etc. So, I demand an immediate statement on this matter from the Government. (*interruptions*)

**SHRI BASU DEB ACHARIA:** Sir, we demand that the Government must come out with the statement immediately.

(*Interruptions*)

**SHRI NIRMAL KANTI CHATTERJEE:** Sir, kindly permit me to speak.

**MR. SPEAKER:** How many times do you want to speak, Mr. Chatterjee? I am not allowing you. I am allowing Mr. Jagmit Singh to speak.

(*Interruptions*)

[*Translation*]

**SHRI JAGMEET SINGH BRAR** (Faridkot): Mr. Speaker, Sir, I would like to draw your attention to a very important issue. I would like to say a few words about the

killings in Punjab discussed here a short-while ago. It is a very pious day today. I will say it pious day because on this day great martyr Bhagat Singh was hanged to death.....

"Shaheedon Ki Chitaon Par Lagange Har Varsh Mele,

Watan Par Mitane Walon Ka Yahi Baki Nishan Hoga".

But what is happening in Punjab today is quite distressing. 173 people have been killed in one month in Ludhiana, Sangrur and Ahmedgarh Mandi and that too despite the presence of 12 battalions of military forces and 6 divisions of military.

Though you I would like to request the Government of this country that if the situation is not brought under control, then the condition in Punjab will deteriorate further. The formal visit of the hon. Home Minister to Punjab will not serve the purpose. Though you I would like to submit that 481 people have been killed from January to March. I will submit that this matter has become so grave that if we do not have a check on this situation then it is feared that the coming days will be far worse and they will be black days in Punjab. Through you I will submit that instead of adopting bullet to bullet policy in Punjab, some new policy should be adopted because it is discussed daily that the policemen, while sitting in offices, ask for the score of the killings and on the other hand the terrorists ask for the score of the killings of the innocent people.

13.00 hrs

Through you I will submit the Government of the country to adopt some new programme. The people feel that the Government of the country is indifferent, it is not giving top priority to Punjab. Top priority should be

given to Punjab and a firm step should be taken.

[*English*]

SHRI NIRMAL KANTI CHATTERJEE:

On this issue, you should allow us to speak.....(interruptions)

MR. SPEAKER: Now, I would like to ask the House itself. How many times, should a Member be allowed at this point of time?

SHRI NIRMAL KANTI CHATTERJEE:

Is that a relevant question... (*Interruptions*)

MR. SPEAKER: YOU are a senior Member. It is not correct. If I allow you, I have to give time to other Members also. Please sit down.

[*Translation*]

SHRI RAM NAGINA MISHRA (Pardrauna): Mr Speaker, Sir, I am expressing my views before this House with your permission. Just now the leader of the Opposition has informed this House that ..... (*Interruptions*)

[*English*]

SHRI A. CHARLES (Trivandrum): Please allow me to speak.

MR. SPEAKER: I have said that I will allow you.

[*Translation*]

SHRI RAM NAGINA MISHRA: It is surprising that those who used to boast till date are following the directions of Russia and China.....

MR. SPEAKER: It is enough. How long will you pull it on?

SHRI RAM NAGINA MISHRA: I am speaking, you please listen to it.

[*English*]

MR. SPEAKER: There should be some other point. I am not allowing you on this point. It is closed now.

[*Translation*]

Come to the next point.

SHRI RAM NAGINA MISHRA: It is all right. They can level as many as 10 changes against us and I can't utter even a single sentence, Can't I say even a single right thing. Do as you like, expunge that from the record... (*Interruptions*)

MR. SPEAKER: Why do not you understand?

SHRI RAM NAGINA MISHRA: Sir, whatever our leader of the Opposition has said.....

MR. SPEAKER: All have heard your leader, its reply has also come. Now there is no need at all to speak on it.

SHRI RAM NAGINA MISHRA: Others have spoken, I have also the right to speak. Let me speak.

MR. SPEAKER: On some other point, not on it.

SHRI RAM NAGINA MISHRA: Why?

MR. SPEAKER: Then I will give a chance to Shri Nirmal Kumar ji to speak.

SHRI RAM NAGINA MISHRA: I want to speak on this point because ..... (*Interruptions*) and the leader of the Opposition (*Interruptions*)

MR. SPEAKER: What is it all going on? You do not understand at all, what is it all going on? (*Interruptions*)

MR. SPEAKER: No, not like this.

SHRI SHREESH CHANDRA DIKSHIT (Varanasi): You just try to know the facts about the Ayodhya issue raised here.

[*English*]

I will leave it to you to decide.

[*Translation*]

MR. SPEAKER: If you speak, all of you would like to speak.

[*English*]

SHRI SHREESH CHANDRA DIKSHIT (Varanasi): I will put the factual information before you.

MR. SPEAKER: It is not necessary. You are not authorised to give information. If I allow you, I will have to allow other Members also.

(*Interruptions*)

[*Translation*]

SHRI RAM NAGINA MISHRA: Sir, I am on a point of order. (*Interruptions*)

MR. SPEAKER: Ahmedji, let him speak.

[*English*]

He does not understand. Let him speak first. You please cooperate with me.

SHRI EBRAHIM SULAIMAN (Ponnani): Then, we should also be given a chance to speak.

MR. SPEAKER: I will allow you.

[*Translation*]

SHRI RAM NAGINA MISHRA: Sir, just now our Members have made a reference to Ayodhya Mandir, they made a reference to Russia, they said something about us and if a man from Uttar Pradesh wants to make it clear that the Government related to Bharatiya Janta Party.....

MR. SPEAKER: Let your leaders do that.

SHRI RAM NAGINA MISHRA: If you don't allow me to reply to the allegation made here that injustice is being done in Ayodhya and that justice is not being done there, then it will be injustice to me .....

(*Interruptions*)

MR. SPEAKER: All right, everyone may speak. You give the reply, I will give chance to everyone to speak.

SHRI RAM NAGINA MISHRA: The leader of the Opposition has informed that.....

MR. SPEAKER: Your leader has already replied very well. Leave it to him. Leave it to the whip.

SHRI RAM NAGINA MISHRA: The Members of the Communist Party elected from West Bengal can raise the Ayodhya Issue but Ram Nagina Mishra who is elected from Uttar Pradesh cannot give clarifications about Uttar Pradesh.

MR. SPEAKER: All right, you may also speak.

(*Interruptions*)

SHRI RAM NAGINA MISHRA: Of course, I will speak. Sir, just now out commu-

nist colleague, who always speaks about secularism has raised the issue. He lives in Bengal and has raised the issue of Ayodhya. Till date there is no complaint. How much secularism is followed that no action is being taken against the verdict of the Court. According to the verdict of the Court the devotees of Rama who go there for *Darshan*, the Government has allotted land to the Tourism Department, that is being levelled. The people have shifted their houses from there on their own after reaching an agreement for the construction of a grand temple of Lord Rama. Now, I want to know from my colleagues whether they have come across such a single person who has come to them to complaint that the temple of God is being demolished in Ayodhya. The apple of discord is the construction of the temple of god, so how can those who who who want to construct a temple, demolish it. Our Communist Colleagues have become quite expert in misguiding the whole nation. When a matter is raised.....(*Interruptions*)..... I recall, when Indira ji was in power, the Communist party.....(*Interruptions*)..... there was the full co-operation from Russia and at that time both had joined hands. It is true that the leaders of Russia have always been helping. Russia has been giving money. We understand it well, the matter that has been raised today should have been raised earlier. Today something has been said about Ayodhya which is baseless and wrong. Everything is being done there under the orders of the Court and systematically.....

(*Interruptions*)

SHRI VIJOY KUMAR YADAV(Nalanda): Mr. Speaker Sir, why did he not raise it while he was in the Congress...(*Interruptions*)

SHRI RAM NAGINA MISHRA: He has no right to raise this issue here. (*Interruptions*)